

ITEM NO.101

COURT NO.4

SECTION III-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 5645/2015

MATHURA VRINDAVAN DEVELOPMENT AUTHORITY & ANR.

Appellant(s)

VERSUS

RAJESH SHARMA & ORS.

Respondent(s)

WITH

SLP(C) No. 2330/2019 (XI)

(IA No. 177541/2018 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 5266/2019 (XI)

(IA No. 18488/2019 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 7219/2021 (XI)

C.A. No. 5647/2015 (III-A)

C.A. No. 5646/2015 (III-A)

C.A. No. 6536/2015 (III-A)

C.A. No. 658/2016 (III-A)

C.A. No. 4438/2014 (III-A)

C.A. No. 4198/2014 (III-A)

C.A. No. 4489/2014 (III-A)

(IA No. 3/2015 - EXEMPTION FROM FILING O.T.)

C.A. No. 3636/2018 (III-A)

SLP(C) No. 32230/2018 (XI)

(IA No. 122186/2019 - EXEMPTION FROM FILING O.T.)

IA No. 166707/2018 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 20258/2018 (XI)

(IA No. 34197/2019 - EXEMPTION FROM FILING O.T.)

IA No. 105391/2018 - EXEMPTION FROM FILING O.T.

IA No. 34196/2019 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 20894/2018 (XI)

C.A. No. 5912-5915/2014 (III-A)

contd..

C.A. No. 4492/2014 (III-A)

C.A. No. 5910/2014 (III-A)

SLP(C) No. 36438/2014 (XI)

C.A. No. 6247/2014 (III-A)
(IA No. 3/2015 - EXEMPTION FROM FILING O.T.)

C.A. No. 6249/2014 (III-A)

C.A. No. 6250/2014 (III-A)

C.A. No. 6248/2014 (III-A)

C.A. No. 3176/2015 (III-A)

C.A. No. 3242/2015 (III-A)

C.A. No. 6537/2015 (III-A)

C.A. No. 6540/2015 (III-A)

C.A. No. 6541/2015 (III-A) Ankur

C.A. No. 6538/2015 (III-A)

C.A. No. 6539/2015 (III-A)

SLP(C) No. 26630/2018 (XI)
(IA No. 141261/2018 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 33442/2018 (XI)
(IA No. 175193/2018 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 15444-15445/2021 (XI)
(IA No. 118551/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 118552/2021 - EXEMPTION FROM FILING O.T.

IA No. 118553/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

C.A. No. 5918/2014 (III-A)

C.A. No. 5919/2014 (III-A)

Date : 23-03-2023 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.R. SHAH
HON'BLE MR. JUSTICE C.T. RAVIKUMAR

contd..

For Parties

Ms. Preetika Dwivedi, AOR
Mr. Abhisek Mohenty, Adv.

Mr. Pardeep Gupta, Adv.
Mr. Parinav Gupta, Adv.
Mrs. Mansi Gupta, Adv.
Dr. (mrs.) Vipin Gupta, AOR

Mr. Abhishth Kumar, AOR
Mr. Anurag Rawat, Adv.

Ms. Aishwarya Bhati, ASG.
Ms. Harshita Raghuwanshi, Adv.
Ms. Shreya Jain, Adv.
Mr. Shashibhushan P. Adgaonkar, AOR

Mr. Ajesh K Chawla, Adv.
Ms. Saket Gautam, Adv.
Ms. Shivangi Singh, Adv.
Mr. Satish Kumar, AOR

Mr. Sudhir Kulshreshtha, AOR
Ms. Sushma Singh, Adv.

Mr. Tanmay Mehta, Adv.
Mr. Rajeev Mishra, Adv.
Mr. Himanshu Tyagi, AOR
Mr. Yashva Ahuja, Adv.
Ms. Jayanti Priya, Adv.

Ms. Shashi Kiran, AOR
Dr. Satish Chandra, Adv.
Mr. Arjun Saini, Adv.

Mr. V.K. Shukla, Sr. Adv.
Ms. Parul Shukla, AOR
Ms. Shreya Bhojnagarwala, Adv.

Mr. Abhishek Chaudhary, AOR

Mr. Abhishek Sharma, AOR
Mrs. Anchal Sharma, Adv.
Ms. Chanda Trikha, Adv.
Mr. Vivek Bansall, Adv.

Mr. Vineet Bhagat, AOR
Mr. Ajay Kumar Singh, Adv.
Ms. Manju Bhagat, Adv.
Ms. Archana Midha, Adv.

Contd..

Mr. Mohit Gulati, Adv.

Mr. Ravi Prakash Mehrotra, Sr. Adv.
Mrs. Anil Katiyar, AOR

Mr. Ritesh Agrawal, AOR

Mr. Tripurari Ray, Adv.
Mr. Balwant Singh Billowria, Adv.
Mr. Atul Wadera, Adv.
Mr. Anirudh Ray, Adv.
Mr. Nithyananda Murthy P., Adv.
Ms. Bhanu Prabha, Adv.
Mr. Vivekanand Singh, Adv.
Ms. Shilpa Singh, AOR

Mr. S. S. Kulshrestha, Sr. Adv.
Mr. Ajit Pandey, Adv.
Mr. Naresh Kumar, AOR

Mr. Praveen Chaturvedi, AOR
Mr. Subhashree Mohapatra, Adv.
Ms. Jyoti Chaturvedi, Adv.

Mr. Tejaswi Kumar Pradhan, AOR
Mr. Manoranjan Paikaray, Adv.
Mr. Aniruddha Purushotham, Adv.
Mr. Mohan Prasad Gupta, Adv.

Mr. A. N. Arora, AOR
Mr. Jatin Zaveri, AOR
Mr. Abhinav Agrawal, AOR
Ms. Shweta Garg, AOR
Mrs. Anil Katiyar, AOR

Mr. Kishan Chand Jain, Adv.
Mr. E. C. Agrawala, AOR

Mr. S. R. Singh, Sr. Adv.
Mr. Ajay Yadav, Adv.
Mr. Sushant Kumar Yadav, Adv.
Mr. Prateek Yadav, Adv.
Mr. Jaidev Yadav, Adv.
Mr. Prithvi Yadav, Adv.
Mr. Gaurav Lomes, Adv.
Mr. Ankur Yadav, AOR

contd..

Mr. Rana Mukherjee, Sr. Adv.
Mr. Rajeev Kumar Dubey, Adv.
Mr. Ashiwan Mishra, Adv.
Ms. Priya Gaur, Adv.
Mr. Kamendra Mishra, AOR

Mr. T. Mahipal, AOR
Mr. Shaswat Anand, Adv.
Mr. Prabhat Ranjan Raj, Adv.
Mr. Gunjesh Ranjan, Adv.

Mr. Rameshwar Prasad Goyal, AOR
Mr. Anurag Tomar, Adv.

Mr. Chandra Shekhar, Adv.
Mr. Devendra Sharma, Adv.
Mr. Prashant Shekhar, Adv.
Mr. Yogesh Pachaori, Adv.
Mr. Sanjay Kumar Tyagi, AOR
Mr. Ashwani Saini, Adv.

Ms. Aishwarya Bhati, ASG
Ms. Harshita Raghuvanshi, Adv.
Mr. Vinay Kumar Sah, Adv.
M/S. V. Maheshwari & Co., AOR

Mrs. Priyanka Swami, Adv.
Ms. Sangeeta Singh, AOR

Mr. Abhishth Kumar, AOR

Mr. Himanshu Shekhar Tripathi, AOR
Mr. Ambuj Dixit, Adv.

Mr. T. N. Singh, AOR
Mr. Vikas Kumar Singh, Adv.
Ms. Rajshree Singh, Adv.
Dr. Sham Chand, Adv.
Mr. Vikram Singh, Adv.

Mr. Kunal Verma, AOR

Mr. Shantanu Sagar, AOR
Mr. Sidharth Sarthi, Adv.
Mrs. Divya Mishra, Adv.
Mr. Anil Kumar, Adv.
Mr. Gunjesh Ranjan, Adv.

Mr. Brijender Chahar, Sr. Adv.
Mr. Shashi Bhushan, Adv.
Mr. Karan Chahar, Adv.

Contd..

Mr. Vinay Garg, Adv.
Ms. Pooja Chahar, Adv.
Ms. Shweta Garg, AOR

UPON hearing the counsel the Court made the following
O R D E R

We have heard learned counsel appearing on behalf of the
respective parties at length.

Leave granted in Special Leave Petition (C) Nos.
2330/2019, 5266/2019, 7219/2021, 32230/2018, 20258/2018,
20894/2018, 36438/2014, 26630/2018, 33442/2018 and 15444-
15445/2021.

Arguments concluded.

Judgment reserved.

(NEETU SACHDEVA)
ASTT. REGISTRAR-cum-PS

(NISHA TRIPATHI)
ASSISTANT REGISTRAR

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 5645/2015

MATHURA VRINDAVAN DEVELOPMENT AUTHORITY & ANR.

Appellant(s)

VERSUS

RAJESH SHARMA & ORS.

Respondent(s)

WITH

SLP(C) No. 2330/2019 (XI)

(IA No. 177541/2018 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 5266/2019 (XI)

(IA No. 18488/2019 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 7219/2021 (XI)

C.A. No. 5647/2015 (III-A)

C.A. No. 5646/2015 (III-A)

C.A. No. 6536/2015 (III-A)

C.A. No. 658/2016 (III-A)

C.A. No. 4438/2014 (III-A)

C.A. No. 4198/2014 (III-A)

C.A. No. 4489/2014 (III-A)

(IA No. 3/2015 - EXEMPTION FROM FILING O.T.)

C.A. No. 3636/2018 (III-A)

SLP(C) No. 32230/2018 (XI)

(IA No. 122186/2019 - EXEMPTION FROM FILING O.T.)

IA No. 166707/2018 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 20258/2018 (XI)

(IA No. 34197/2019 - EXEMPTION FROM FILING O.T.)

IA No. 105391/2018 - EXEMPTION FROM FILING O.T.

IA No. 34196/2019 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 20894/2018 (XI)

C.A. No. 5912-5915/2014 (III-A)

contd..

C.A. No. 4492/2014 (III-A)

C.A. No. 5910/2014 (III-A)

SLP(C) No. 36438/2014 (XI)

C.A. No. 6247/2014 (III-A)

(IA No. 3/2015 - EXEMPTION FROM FILING O.T.)

C.A. No. 6249/2014 (III-A)

C.A. No. 6250/2014 (III-A)

C.A. No. 6248/2014 (III-A)

C.A. No. 3176/2015 (III-A)

C.A. No. 3242/2015 (III-A)

C.A. No. 6537/2015 (III-A)

C.A. No. 6540/2015 (III-A)

C.A. No. 6541/2015 (III-A) Ankur

C.A. No. 6538/2015 (III-A)

C.A. No. 6539/2015 (III-A)

SLP(C) No. 26630/2018 (XI)

(IA No. 141261/2018 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 33442/2018 (XI)

(IA No. 175193/2018 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 15444-15445/2021 (XI)

(IA No. 118551/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 118552/2021 - EXEMPTION FROM FILING O.T.

IA No. 118553/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

C.A. No. 5918/2014 (III-A)

C.A. No. 5919/2014 (III-A)

Date : 23-03-2023 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.R. SHAH

HON'BLE MR. JUSTICE C.T. RAVIKUMAR

contd..

For Parties

Ms. Preetika Dwivedi, AOR
Mr. Abhisek Mohenty, Adv.

Mr. Pardeep Gupta, Adv.
Mr. Parinav Gupta, Adv.
Mrs. Mansi Gupta, Adv.
Dr. (mrs.) Vipin Gupta, AOR

Mr. Abhishth Kumar, AOR
Mr. Anurag Rawat, Adv.

Ms. Aishwarya Bhati, ASG.
Ms. Harshita Raghuvanshi, Adv.
Ms. Shreya Jain, Adv.
Mr. Shashibhushan P. Adgaonkar, AOR

Mr. Ajesh K Chawla, Adv.
Ms. Saket Gautam, Adv.
Ms. Shivangi Singh, Adv.
Mr. Satish Kumar, AOR

Mr. Sudhir Kulshreshtha, AOR
Ms. Sushma Singh, Adv.

Mr. Tanmay Mehta, Adv.
Mr. Rajeev Mishra, Adv.
Mr. Himanshu Tyagi, AOR
Mr. Yashva Ahuja, Adv.
Ms. Jayanti Priya, Adv.

Ms. Shashi Kiran, AOR
Dr. Satish Chandra, Adv.
Mr. Arjun Saini, Adv.

Mr. V.K. Shukla, Sr. Adv.
Ms. Parul Shukla, AOR
Ms. Shreya Bhojnagarwala, Adv.

Mr. Abhishek Chaudhary, AOR

Mr. Abhishek Sharma, AOR
Mrs. Anchal Sharma, Adv.
Ms. Chanda Trikha, Adv.
Mr. Vivek Bansall, Adv.

Mr. Vineet Bhagat, AOR
Mr. Ajay Kumar Singh, Adv.
Ms. Manju Bhagat, Adv.
Ms. Archana Midha, Adv.

Contd..

Mr. Mohit Gulati, Adv.

Mrs. Anil Katiyar, AOR

Mr. Ritesh Agrawal, AOR

Mr. Tripurari Ray, Adv.

Mr. Balwant Singh Billowria, Adv.

Mr. Atul Wadera, Adv.

Mr. Anirudh Ray, Adv.

Mr. Nithyananda Murthy P., Adv.

Ms. Bhanu Prabha, Adv.

Mr. Vivekanand Singh, Adv.

Ms. Shilpa Singh, AOR

Mr. S. S. Kulshrestha, Sr. Adv.

Mr. Ajit Pandey, Adv.

Mr. Naresh Kumar, AOR

Mr. Praveen Chaturvedi, AOR

Mr. Subhashree Mohapatra, Adv.

Ms. Jyoti Chaturvedi, Adv.

Mr. Tejaswi Kumar Pradhan, AOR

Mr. Manoranjan Paikaray, Adv.

Mr. Aniruddha Purushotham, Adv.

Mr. Mohan Prasad Gupta, Adv.

Mr. A. N. Arora, AOR

Mr. Jatin Zaveri, AOR

Mr. Abhinav Agrawal, AOR

Ms. Shweta Garg, AOR

Mrs. Anil Katiyar, AOR

Mr. Kishan Chand Jain, Adv.

Mr. E. C. Agrawala, AOR

Mr. S. R. Singh, Sr. Adv.

Mr. Ajay Yadav, Adv.

Mr. Sushant Kumar Yadav, Adv.

Mr. Prateek Yadav, Adv.

Mr. Jaidev Yadav, Adv.

Mr. Prithvi Yadav, Adv.

Mr. Gaurav Lomes, Adv.

Mr. Ankur Yadav, AOR

contd..

Mr. Rana Mukherjee, Sr. Adv.
Mr. Rajeev Kumar Dubey, Adv.
Mr. Ashiwan Mishra, Adv.
Ms. Priya Gaur, Adv.
Mr. Kamendra Mishra, AOR

Mr. T. Mahipal, AOR
Mr. Shaswat Anand, Adv.
Mr. Prabhat Ranjan Raj, Adv.
Mr. Gunjesh Ranjan, Adv.

Mr. Rameshwar Prasad Goyal, AOR
Mr. Anurag Tomar, Adv.

Mr. Chandra Shekhar, Adv.
Mr. Devendra Sharma, Adv.
Mr. Prashant Shekhar, Adv.
Mr. Yogesh Pachaori, Adv.
Mr. Sanjay Kumar Tyagi, AOR
Mr. Ashwani Saini, Adv.

Ms. Aishwarya Bhati, ASG
Ms. Harshita Raghuvanshi, Adv.
Mr. Vinay Kumar Sah, Adv.
M/S. V. Maheshwari & Co., AOR

Mrs. Priyanka Swami, Adv.
Ms. Sangeeta Singh, AOR

Mr. Abhishth Kumar, AOR

Mr. Himanshu Shekhar Tripathi, AOR
Mr. Ambuj Dixit, Adv.

Mr. T. N. Singh, AOR
Mr. Vikas Kumar Singh, Adv.
Ms. Rajshree Singh, Adv.
Dr. Sham Chand, Adv.
Mr. Vikram Singh, Adv.

Mr. Kunal Verma, AOR

Mr. Shantanu Sagar, AOR
Mr. Sidharth Sarthi, Adv.
Mrs. Divya Mishra, Adv.
Mr. Anil Kumar, Adv.
Mr. Gunjesh Ranjan, Adv.

Mr. Brijender Chahar, Sr. Adv.
Mr. Shashi Bhushan, Adv.
Mr. Karan Chahar, Adv.

Contd..

Mr. Vinay Garg, Adv.
Ms. Pooja Chahar, Adv.
Ms. Shweta Garg, AOR

UPON hearing the counsel the Court made the following
O R D E R

We have heard learned counsel appearing on behalf of the
respective parties at length.

Leave granted in Special Leave Petition (C) Nos.
2330/2019, 5266/2019, 7219/2021, 32230/2018, 20258/2018,
20894/2018, 36438/2014, 26630/2018, 33442/2018 and 15444-
15445/2021.

Arguments concluded.

Judgment reserved.

(NEETU SACHDEVA)
ASTT. REGISTRAR-cum-PS

(NISHA TRIPATHI)
ASSISTANT REGISTRAR